

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.213
RCP(IB)/1(AHM)2024
(CP(IB)/124(AHM)2021)

Proceedings under Section 94 IBC

IN THE MATTER OF:

Santosh Kumar Dhirajlal Pathak
V/s
Technology Development Board & Ors.

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Amrish Gandhi, PCS
For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.
For the Respondent : Mr. Kunal Vaishnav, Adv. for R-2
RP in person : Mr. Samir Marathe

ORDER

Heard Ld. Counsel for the applicant, Resolution Professional and respondent.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)